

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 10

**IA(I.B.C)/ 1240(MB)2023 IN C.P. (IB)/4332(MB)2019**

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **22.04.2024**

NAME OF THE PARTIES : **Northern Heavy Industry Group Co.Ltd**

**Vs**

**Reliance Infrastructure Limited**

**For OC** : None Present

**For CD** : Adv. Raghavi Sharma i/b Mulla and Mulla and CBC

**Section 9 of IBC**

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**ORDER**

This is a transferred matter from Court I. Counsel for CD submits that the matter is being settled, as the Consent Terms are signed. There is no representation for OC today. **List on 06.05.2024 for appearance of OC/ reporting settlement/ disposal.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**  
//SMM//

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**